

MR. SPEAKER: I cannot help you because I cannot compel them.

श्री अटल बिहारी वाजपेयी : हम आप की रूनिंग पर नहीं बोलना चाहते हैं, आप से निवेदन करना चाहते हैं, दो-दो मिनट दे दीजिये ।

अध्यक्ष महोदय : इस तरह से बोलने का यह रोज का सिलसिला हो गया है ।

श्री अटल बिहारी वाजपेयी : हमें सरकार से लड़ना है, हम आप से नहीं लड़ना चाहते हैं, लेकिन यदि आप बीच में आजायेंगे तो फिर हम क्या करें ।

12.29 hrs.

PAPERS LAID ON THE TABLE

Gujarat Gram Panchayats Secretaries (Recruitment, Training and Conditions of Service) (2nd Amndt.) Rules, 1974.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): I beg to lay on the Table—

(1)(i) A copy of the Gujarat Gram Panchayats Secretaries (Rerecruitment, Training and Conditions of Service) (Second Amendment) Rules, 1974, published in Notification No. KP-74-180-TCM-3073-CH in Gujarat Government Gazette dated the 5th August, 1974, under sub-section (4) of section 323 of the Gujarat Panchayats Act, 1961, read with clause (c)(iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat together with an explanatory note.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

(2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the Notification.

[Placed in Library. See No. LT-3608/74].

ANNUAL REPORT OF CENTRAL WAREHOUSING CORPORATION, NEW DELHI FOR 1973-74

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNA-SAHEB P. SHINDEY): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Warehousing Corporation, New Delhi, for the year 1973-74 along with the Audited Accounts and the Audit Report thereon, under sub-section (11) of section 31 of the Central Warehousing Corporation Act, 1962. [Placed in Library. See No. LT--8609/74].

DELHI, MEERUT AND BULANDSHAHR MILK (EXPORT) CONTROL ORDER, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table a copy of the Delhi, Meerut and Bulandshahr Milk (Export) Control Order, 1974 (Hindi and English versions) published in Notification No. S.O. 657(E) in Gazette of India dated the 15th November, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-8610/74].

12.30 hrs.

QUESTION OF PRIVILEGE—Contd.

IMPORT LICENCE CASE—Contd.

SOME HON. MEMBERS—rose—

MR. SPEAKER: No points of order or comments on my ruling.

SHRI H. N. MUKERJEE: (Calcutta—North-East): I and only reiterating that none of us here is contesting your ruling. But we are making a certain submission,—at least I am making certain submission,—only in order to see that the House can be